

**HIGH COURT OF ANDHRA PRADESH**

Court Timings of High Court of Andhra Pradesh – Notification – Issued.

ROC.NO.4/SO/2019

DATED: 22.01.2019

NOTIFICATION NO.2/SO/2019

The High Court of Andhra Pradesh has resolved to change the present Court timings. The new Court timings of High Court of Andhra Pradesh will be as follows:

Sl. No.	Timings		Particulars
	From	To	
1.	10:30 am	01:30 pm	Court Sitting Hours
2.	01:30 pm	02:15 pm	Lunch Break
3.	02:15 pm	04:15 pm	Court Sitting Hours

The above mentioned timings will take effect from **28<sup>th</sup> January, 2019.**

  
**REGISTRAR GENERAL 22/1**

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) All the Unit Heads in the State of Andhra Pradesh.
- 6) All the Officers, High Court of Andhra Pradesh.
- 7) All the Section Heads, High Court of Andhra Pradesh.
- 8) The Director, Judicial Academy, Secunderabad.
- 9) The Member Secretary, A.P. State Legal Services Authority.
- 10) The Secretary, H.C. Legal Service Committee, Vijayawada.
- 11) The Advocate General, State of Andhra Pradesh.
- 12) The Secretary to Governor, for the States of Andhra Pradesh and Telangana.
- 13) The Chief Secretary to Government, Government of Andhra Pradesh, Velagapudi.
- 14) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravathi, 524 020.
- 15) The Chairman, Sales Tax Appellate Tribunal, Addl. Bench at Visakhapatnam.
- 16) The Secretary General, Supreme Court of India, New Delhi.
- 17) The Registrar, All High Courts in India.
- 18) The Registrar, A.P. Lokayukta, Hyderabad.
- 19) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 20) The Secretary, Bar Council of A.P Vijayawada.
- 21) The Accountant General, Andhra Pradesh.

- 22) The Public Prosecutor for the State of Andhra Pradesh, Vijayawada.
- 23) The Administrator, Government Pleaders, Andhra Pradesh.
- 24) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 25) The Special Judge for Trial of CBI Cases, Visakhapatnam.
- 26) The Director of Prosecutions, Vijayawada.
- 27) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
- 28) The President, Telangana High Court Advocates' Association, High Court of Judicature at Hyderabad.
- 29) The President, Andhra Pradesh High Court Advocates' Association, Vijayawada.
- 30) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Vijayawada.
- 31) The Commissioner, Information & Public Relations, Andhra Pradesh, Vijayawada.  
(with a request to publish the notification in all local dailies)
- 32) The Director, All India Radio, Vijayawada.
- 33) The News Director, Doordarshan Kendra, Vijayawada
- 34) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi  
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 35) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 36) The Overseer, High Court of Andhra Pradesh.
- 37) SPARE.

} With a request for making  
necessary announcement

} For publication in the Newspaper